

The Ministry is currently in the process of implementation of this decision, including appointment of an Asset Valuer.

Beneficiaries under PMAY

1624. SHRI DEREK O' BRIEN: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the details of beneficiaries under the Pradhan Mantri Awas Yojana (PMAY) up to January, 2017, State-wise;

(b) whether the Ministry is taking steps to fast track the target of providing affordable housing; and

(c) whether the Ministry has received proposals from private builders for providing affordable housing and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (RAOINDERJIT SINGH): (a) to (c) The Central Government has launched the 'Pradhan Mantri Awas Yojana (Urban) {PMAY (U)}' Mission on 25.06.2015 to facilitate the efforts of the States/UTs in addressing the housing shortage of its citizens belonging to the urban poor in the Economically Weaker Section (EWS) and Lower Income Group (LIG) segments. State-wise details of beneficiaries under the PMAY (U) Mission up to January, 2017, are given in Statement-I (*See* below).

PMAY(U) Mission Scheme guidelines provide flexibility to States/UTs to appraise and approve projects based on the demand assessed by it. States/UTs are thus required to approach the Central Government only for release of Central assistance. States/UTs have been requested to ensure that the construction of houses sanctioned under the projects are completed in time. In order to ease administrative and regulatory bottlenecks and to facilitate growth of housing sector, a set of mandatory conditions have also been included in the PMAY (Urban) Scheme guidelines. States/UTs have committed to fulfill the mandatory conditions.

Affordable Housing in Partnership with Public and Private sector is a component under the PMAY(U) mission. This is a supply side intervention. Under this vertical of PMAY (U), financial assistance of ₹ 1.5 lakh per beneficiary household is provided to EWS houses being built by the State/UT in partnership with Public and Private Sector. So far, 542 projects for construction of 5,75,746 Houses of EWS category have been sanctioned under this vertical of PMAY (U) in various States/UTs. Details are given in Statement-II.

Statement-I

State/UT-wise details of beneficiaries for which houses have been sanctioned upto January, 2017 under PMAY(U)

Sl. No.	Name of the State/UT	No of Beneficiaries for houses
States		
1.	Andhra Pradesh	1,94,895
2.	Bihar	63,019
3.	Chhattisgarh	29,744
4.	Goa	5
5.	Gujarat	1,41,065
6.	Haryana	4,161
7.	Himachal Pradesh	2,225
8.	Jammu and Kashmir	1,316
9.	Jharkhand	44,445
10.	Karnataka	1,14,960
11.	Kerala	16,719
12.	Madhya Pradesh	1,09,776
13.	Maharashtra	1,22,819
14.	Odisha	46,708
15.	Punjab	42,600
16.	Rajasthan	37,534
17.	Tamil Nadu	2,27,492
18.	Telangana	81,944
19.	Uttar Pradesh	20,287
20.	Uttarakhand	7,844
21.	West Bengal	1,44,238
SUB-TOTAL (STATE)		14,53,796
North East State		
22.	Arunanchal Pradesh	1,606
23.	Assam	24,345
24.	Manipur	9,747

Sl. No.	Name of the State/UT	No of Beneficiaries for houses
25.	Meghalaya	48
26.	Mizoram	10,451
27.	Nagaland	13,560
28.	Sikkim	1
29.	Tripura	45,905
SUB-TOTAL (NE STATE)		1,05,663
Union Territory		
30.	Andaman and Nicobar Islands (UT)	-
31.	Chandigarh (UT)	4
32.	Dadra and Nagar Haveli (UT)	11
33.	Daman and Diu (UT)	48
34.	Delhi (UT)	124
35.	Lakshadweep (UT)	-
36.	Puducherry (UT)	730
SUB-TOTAL (UT)		917
GRAND TOTAL		15,60,376

Statement-II*Details of proposals for Houses sanctioned under Affordable Housing in Partnership (AHP) components of PMAY (U)*

[As on 6th March, 2017]

Sl. No.	Name of the State/UT	Cities for which project proposals considered	Project Proposal Considered	Financial Progress (₹ in crore)			Physical Progress (Nos)		
				Project Cost	Central Assistance involved	Central Share Released	Houses involved (EWS)	Houses grounded for construction	Houses Completed
1	2	3	4	5	6	7	8	9	10
1.	Andaman and Nicobar Islands (UT)	-	-	-	-	-	-	-	-
2.	Andhra Pradesh	38	78	6,713.25	1,801.59	334.95	1,20,106	6,136	1,288
3.	Arunachal Pradesh	-	-	-	-	-	-	-	-
4.	Assam	-	-	-	-	-	-	-	-
5.	Bihar	-	-	-	-	-	-	-	-
6.	Chandigarh (UT)	-	-	-	-	-	-	-	-
7.	Chhattisgarh	16	39	2,589.93	391.29	124.89	26,086	14,239	738
8.	Dadra and Nagar Haveli (UT)	-	-	-	-	-	-	-	-
9.	Daman and Diu (UT)	-	-	-	-	-	-	-	-

10.	Delhi (UT)*	-	-	-	-	-	-	-	-	Written Answers to [16 March, 2017]
11.	Goa	-	-	-	-	-	-	-	-	
12.	Gujarat	32	68	4,379.30	931.88	321.11	62,125	33,974	4,543	
13.	Haryana	-	-	-	-	-	-	-	-	
14.	Himachal Pradesh	-	-	-	-	-	-	-	-	
15.	Jammu and Kashmir	-	-	-	-	-	-	-	-	
16.	Jharkhand	-	-	-	-	-	-	-	-	
17.	Karnataka	41	53	1,934.00	549.30	179.36	36,620	-	-	
18.	Kerala	-	-	-	-	-	-	-	-	
19.	Lakshadweep (UT)*	-	-	-	-	-	-	-	-	
20.	Madhya Pradesh	43	53	10,015.68	1,505.49	308.05	1,00,366	38,660	-	Unstarred Questions 13
21.	Maharashtra	22	46	12,016.98	1,640.21	327.19	1,09,347	864	-	
22.	Manipur	-	-	-	-	-	-	-	-	
23.	Meghalaya	-	-	-	-	-	-	-	-	
24.	Mizoram	-	-	-	-	-	-	-	-	
25.	Nagaland	-	-	-	-	-	-	-	-	
26.	Odisha	1	4	376.19	83.22	33.29	5,548	-	-	
27.	Puducherry (UT)	-	-	-	-	-	-	-	-	
28.	Punjab	-	-	-	-	-	-	-	-	

1	2	3	4	5	6	7	8	9	10
29.	Rajasthan	19	28	1,484.41	217.31	80.39	14,487	8,214	-
30.	Sikkim	-	-	-	-	-	-	-	-
31.	Tamil Nadu	15	27	1,724.54	301.74	82.09	20,116	7,808	32
32.	Telangana	63	144	4,881.15	1,207.22	398.66	80,481	4,870	158
33.	Tripura	-	-	-	-	-	-	-	-
34.	Uttar Pradesh	-	-	-	-	-	-	-	-
35.	Uttarakhand	1	2	154.31	6.96	2.78	464	464	-
36.	West Bengal	-	-	-	-	-	-	-	-
GRAND TOTAL		291	542	46,269.76	8,636.19	2,192.76	5,75,746	1,15,229	6,759

152 Written Answers to

[RAJYA SABHA]

Unstarred Questions